

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7901/2019

(Arising out of impugned final judgment and order dated 01-07-2019 in AN No. 25441/2019 passed by the High Court Of Judicature At Allahabad)

MUNNA YADAV

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.133356/2019-EXEMPTION FROM FILING O.T.)

Date : 06-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Paul Roy Paske, Adv.
 Mr. Kulwinder Singh, Adv
 Mr. Vivek Yadav, Adv.
 Mr. Jawaid H. Khan, Adv.
 Mr. Nazim Anwar, Adv.
 Mr. V. Elanchezhian, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable in four weeks.

In the meantime, there shall be stay of further proceedings in Criminal Case No. 98 of 2017 pending before the Court of Special Judge, Scheduled Caste/Tribe Atrocity Prevention Act, Deoria.

(NEELAM GULATI)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER